



తెలంగాణ రాజపత్రము  
**THE TELANGANA GAZETTE**  
**PART IV-B EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

No. 2] HYDERABAD, TUESDAY, FEBRUARY 14, 2023.

**TELANGANA ACTS, ORDINANCES AND  
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 14th February, 2023 and the said assent is hereby first published on the 14th February, 2023 in the Telangana Gazette for general information:—

**ACT No. 2 OF 2023.**

AN ACT TO AUTHORIZE PAYMENTS AND APPROPRIATION OF MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR COMMENCING ON THE 1<sup>st</sup> APRIL, 2023.

[1]

A. 150 (RSN)

Be it enacted by the Legislature of the State of Telangana in the Seventy Fourth year of the Republic of India as follows: -

*Short Title* 1. This Act may be called the Telangana Appropriation Act, 2023.

*Appropriation of Rs. 290463,14,84,000, from and out of the consolidated fund of the State of Telangana for the Financial year commencing on the 1<sup>st</sup> April, 2023.*

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1<sup>st</sup> April, 2023, a sum not exceeding two lakhs ninty thousand four hundred and sixty three crores, fourteen lakhs and eighty four thousand rupees, being moneys required to meet, -

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana, for the year, as set-forth in column (4) of the Schedule.

*Appropriation* 3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

Demand Number	Services and Purposes	SUMS NOT EXCEEDING			Total	
		(1)	(2)	(3)		(4)
				Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	
				Rs.	Rs.	Rs.
I.	State Legislature	Revenue		162,09,19,000	5,70,81,000	167,80,00,000
II.	Governor and Council of Ministers	Revenue		29,14,60,000	28,51,16,000	57,65,76,000
III.	Administration of Justice	Revenue		1067,93,93,000	250,51,19,000	1318,45,12,000
		Capital		346,37,15,000	- -	346,37,15,000
IV.	General Administration and Elections	Revenue		310,23,75,000	29,39,01,000	339,62,76,000
		Capital		5,64,25,000	- -	5,64,25,000
V.	Revenue, Registration and Relief	Revenue		2379,44,82,000	- -	2379,44,82,000
VI.	Excise Administration	Revenue		479,78,56,000	- -	479,78,56,000
		Capital		2,99,76,000	- -	2,99,76,000
VII.	Commercial Taxes Administration	Revenue		328,02,82,000	- -	328,02,82,000
		Capital		1,00,00,000	- -	1,00,00,000
VIII.	Transport Administration	Revenue		992,46,54,000	- -	992,46,54,000
		Capital		2,00,00,000	- -	2,00,00,000
		Loans		650,00,00,000	- -	650,00,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
IX.	Fiscal Administration, Planning, Surveys and Statistics	14643,18,99,000 8337,40,00,000 226,50,00,000	22408,76,95,000 -- --	37051,95,94,000 8337,40,00,000 226,50,00,000
	Public Debt	--	12706,09,16,000	12706,09,16,000
X.	Home Administration	8974,89,19,000 510,42,44,000 113,65,66,000	1,50,000 -- --	8974,90,69,000 510,42,44,000 113,65,66,000
XI.	Roads and Buildings	11292,10,55,000 5278,87,53,000 2035,43,68,000	3,00,00,000 84,27,000 --	11295,10,55,000 5279,71,80,000 2035,43,68,000
XII.	School Education	15770,04,69,000 280,36,01,000	-- --	15770,04,69,000 280,36,01,000
XIII.	Higher Education	2528,53,56,000 13,21,28,000	-- --	2528,53,56,000 13,21,28,000
XIV.	Technical Education	454,47,38,000 4,78,37,000	-- --	454,47,38,000 4,78,37,000
XV.	Sports and Youth Services	205,66,48,000 30,00,00,000	-- --	205,66,48,000 30,00,00,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XVI.	Medical and Health	8686,83,77,000	- -	8686,83,77,000
	Capital	2778,64,86,000	- -	2778,64,86,000
	Loans	120,00,00,000	- -	120,00,00,000
XVII.	Municipal Administration and Urban Development	7570,76,78,000	- -	7570,76,78,000
	Capital	150,94,00,000	- -	150,94,00,000
	Loans	3360,80,00,000	- -	3360,80,00,000
XIX.	Information and Public Relations	1088,17,98,000	- -	1088,17,98,000
XX.	Labour and Employment	542,17,58,000	- -	542,17,58,000
	Capital	2,00,000	- -	2,00,000
XXI.	Social Welfare	32440,08,82,000	- -	32440,08,82,000
	Capital	2035,22,44,000	- -	2035,22,44,000
XXII.	Tribal Welfare	11917,35,19,000	- -	11917,35,19,000
	Capital	2470,71,65,000	- -	2470,71,65,000
XXIII.	Backward Classes Welfare	5821,48,36,000	- -	5821,48,36,000
	Capital	407,72,36,000	- -	407,72,36,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXIV.	Minority Welfare	2200,33,67,000	- -	2200,33,67,000
XXV.	Women, Child and Disabled Welfare	2043,64,73,000	- -	2043,64,73,000
XXVI.	Administration of Religious Endowments	16,10,76,000	- -	16,10,76,000
XXVII.	Agriculture	414,45,27,000	- -	414,45,27,000
XXVIII.	Animal Husbandry and Fisheries	20746,64,57,000	- -	20746,64,57,000
XXIX.	Forest, Science, Technology & Environment	5,00,00,000	- -	5,00,00,000
XXX.	Co-operation	138,61,40,000	- -	138,61,40,000
XXXI.	Panchayat Raj	985,49,22,000	- -	985,49,22,000
		42,00,00,000	- -	42,00,00,000
		1008,14,14,000	- -	1008,14,14,000
		1227,34,32,000	- -	1227,34,32,000
		244,00,00,000	- -	244,00,00,000
		142,09,87,000	- -	142,09,87,000
		7520,31,12,000	- -	7520,31,12,000
		2466,27,71,000	- -	2466,27,71,000
		4382,64,20,000	- -	4382,64,20,000

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
XXXII.	Rural Development	10746,76,53,000	- -	10746,76,53,000
	Capital	1746,45,21,000	- -	1746,45,21,000
XXXIII.	Irrigation and Command Area Development	1035,31,51,000	1,00,000	1035,32,51,000
	Capital	9711,66,22,000	438,46,50,000	10150,12,72,000
	Loans	15700,00,00,000	- -	15700,00,00,000
XXXV.	Energy	8896,22,26,000	- -	8896,22,26,000
	Loans	590,69,87,000	- -	590,69,87,000
XXXVI.	Industries and Commerce	2289,03,01,000	10,00,000	2289,13,01,000
	Capital	47,55,00,000	- -	47,55,00,000
	Loans	153,49,20,000	- -	153,49,20,000
XXXVII.	Tourism, Art and Culture	881,77,74,000	- -	881,77,74,000
XXXVIII.	Civil Supplies Administration	1996,44,33,000	- -	1996,44,33,000
XXXIX.	Information Technology Electronics and Communications	215,54,46,000	- -	215,54,46,000
	Capital	150,00,00,000	- -	150,00,00,000
	Total	254591,73,29,000	35871,41,55,000	290463,14,84,000

**NANDIKONDA NARSING RAO,**

Secretary to Government,  
Legal Affairs, Legislative Affairs & Justice,  
Law Department.